

CONSTITUTION (AMENDMENT) BILL *

(Amendment of Article 174)

[Translation]

15. 40 1/2 hrs

SHRI MOHAN SINGH (Deoria) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[English]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

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The motion was adopted.

[Translation]

SHRI MOHAN SINGH: I introduce the Bill.

CHIEF ELECTION COMMISSIONER
(CONDITIONS OF SERVICE) BILL *

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill to regulate certain conditions of service of the Chief Election Commissioner.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate certain conditions of service of the Chief Election Commissioner."

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill.

15. 41 1/2 hrs

CONSTITUTION (AMENDMENT)
BILL *

(Amendment of Article 311)

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill.

15.42 hrs

FAMILY PLANNING BILL *

SHRIMATI BASAVA RAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to provide for initiating family planning measures in the country and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for initiating family planning measures in the country and for matters connected therewith."

The motion was adopted.

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.